



provided that assistance of—

- (a) any Ministry, Department or agency of the Central Government or a State Government; or
- (b) any authority dealing with the preparation or maintenance of such information or documents,

may be taken for the purpose of such verification.

(6) The operator, while collecting information for update at the enrolment centre, shall adhere, *mutatis mutandis*, to the requirements applicable to collection of information for enrolment at an enrolment centre under regulation 11.

(7) On completion of the process for collection of information for update at the enrolment centre, the operator shall provide to the Aadhaar number holder an acknowledgement containing a number to enable him to track the status of processing of the information collected.”.

6. In the principal regulations, in *CHAPTER VI*, below the heading of the said Chapter, the following regulation shall be inserted, namely:—

“**26A. Interpretation.**—In this Chapter and Schedule VI, unless the context otherwise requires, the expressions “cancel” or “omit”, in relation to an Aadhaar number, shall mean the omission of such Aadhaar number, and their grammatical variations and cognate expressions shall be construed accordingly.”.

7. In the principal regulations, in regulation 28A, for the words “from time to time”, the words, brackets and figures “from time to time, the Registration of Foreigners Act, 1939 (16 of 1939) and the orders made and directions given thereunder, or the Foreigners Act, 1946 (31 of 1946) and the rules made thereunder” shall be substituted.

8. In the principal regulations, for “SCHEDULE I”, “SCHEDULE II” and “SCHEDULE VI” respectively, the following Schedules shall be substituted, namely:—

“SCHEDULE I

[see regulations 9, 10(1), 16A and 19(1)]

FORM 1: Aadhaar Enrolment and Update

For (a) Resident Indian, or (b) Non-Resident Indian having Proof of Address in India (aged 18 years and above)

Please follow the instructions given below this form and use only upper case (block or capital) letters.

1	Purpose: <input type="checkbox"/> Enrolment OR <input type="checkbox"/> Update		
2	Resident status: <input type="checkbox"/> Resident Indian OR <input type="checkbox"/> Resident Indian (NRI) {See paragraph 1(c) of the declaration below this form}		
3	Demographic information (For update, please fill only the information to be updated):		
	(a) Name: (Please fill as given in the document presented in support of the POI, while omitting any titles, honorifics and aliases)		
	(b) Gender: <input type="checkbox"/> Female <input type="checkbox"/> Male <input type="checkbox"/> Third gender / Transgender	(c) Date of Birth: <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> DDMMYYYY) OR Age: <input type="text"/> <input type="text"/> <input type="text"/> <input type="checkbox"/> Verified OR <input type="checkbox"/> Declared OR <input type="checkbox"/> Approximate (only for age) (For declared or approximate, only year of declared/approximate birth will be printed on Aadhaar card)	
	(d) Email: <input type="text"/>	(e) Mobile number: <input type="text"/>	
4	Basis of enrolment/update: <input type="checkbox"/> Document verification OR <input type="checkbox"/> Confirmation by Head of Family (HoF)		
5	For document-based enrolment/update, additional demographic information and documents presented: (Address information should be filled only in case of enrolment or update of address)		
	(a) Address: Care of (optional):		
	House no. / Building / Flat no.:	Street:	
	Landmark:	Ward no.:	Area/Locality/Sector:
	Village/Town/City:	Post Office (mandatory):	PIN code (mandatory): <input type="text"/>
	Sub-district:	District:	State:

(b) Type of documents presented: <i>(See "List of acceptable supporting documents" displayed on the website of UIDAI and enrolment centres)</i>	(i) Proof of Identity (POI):
	(ii) Proof of Address (POA):
	(iii) Proof of Date of Birth (PDB) (optional):
6 For HoF-based enrolment or update of address, additional information and documents presented:	
(a) Details of HoF:	(i) Name: _____ Aadhaar no.: <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>
(ii) Relationship with applicant: <input type="checkbox"/> Mother <input type="checkbox"/> Father <input type="checkbox"/> Legal guardian <i>Other relationship (only for address update):</i> <input type="checkbox"/> Spouse <input type="checkbox"/> Child/Ward <input type="checkbox"/> ling	
(b) Type of Proof of Relationship (POR) document presented: <i>(See "List of acceptable supporting documents" displayed on the website of UIDAI and enrolment centres)</i>	
I confirm the identity of the applicant named above and that she/he is related to me as mentioned. I hereby consent that the address recorded against my Aadhaar number may be recorded as the address against the Aadhaar number of the applicant.	
Signature of HoF: _____	
7 For update, additional information:	
(a) Aadhaar number of applicant: <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>	
(b) Information to be updated: Biometric (photo, fingerprints and irises) <input type="checkbox"/> Name <input type="checkbox"/> Date of Birth <input type="checkbox"/> <input type="checkbox"/> Gender <input type="checkbox"/> Address <input type="checkbox"/> Mobile <input type="checkbox"/> Email <input type="checkbox"/> Update of POI and POA documents	
Declaration	
1. I hereby confirm and declare that—	
(a) all the information and documents submitted is correct to the best of my knowledge and belief;	
(b) I am entitled to the documents/information evidencing proofs cited above; and	
(c) I am a resident of India (resided in India for 182 days or more in 12 months immediately preceding my enrolment application) OR I am a Non-Resident Indian (valid Indian passport holding citizen who is not resident of India).	
2. I understand that if the above declaration is found to be incorrect, my Aadhaar number may be deactivated and, in addition, action may be taken against me as per law.	
3. I understand that the above information may be used, disclosed or shared in accordance with the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 and regulations made thereunder.	
4. I hereby give my consent for electronically obtaining information evidencing proof of identity, address, date of birth and/or relationship from the databases of the authorities dealing with the preparation or maintenance of such information and for sharing the above information and documents with government agencies and/or any such authority, for the purpose of verification.	
Signature of verifier:	Signature / thumb impression of applicant*:
Name of verifier:	Date and time:

* In case applicant is a person with disability, in respect of whom a lawful guardian is appointed and such guardianship extends to providing of the consent sought, such guardian shall present document in support of the same and sign the application.

Instructions for filling Form 1

S. No.	Item	Instruction	Mandatory or optional
1	Purpose	Please tick (✓) only one, as applicable.	Mandatory
2	Resident status	Please tick (✓) only one, as applicable.	Mandatory
3	<i>Demographic information:</i>		
(a)	Name	(1) Please fill details as applicable. (2) Please omit courtesy title (Mr, Ms, Mrs, Shri, Smt., Kumari, Thiru, Thirumati etc.),	Mandatory

		honorific (Dr, Prof., Sir, Justice, defence service rank, ecclesiastical title, etc.), profession/qualification/service (Dr, Er., CA, Adv., IAS, IPS, IFS etc.) and alias (<i>urf</i> , a.k.a. etc.), even if figuring in the document.	
(b)	Date of Birth (DOB) or Age	(1) Please fill details of DOB or age, as applicable. (2) Tick (✓) only one, as applicable, among “Verified”, “Declared” or “Approximate”. (3) “Verified” should be ticked if Proof of Date of Birth (PDB) is available and being presented. (4) If PDB is not available, the applicant may give either declared date of birth (DOB) or approximate age, in which case only the year of birth will be printed on Aadhaar card.	Mandatory
(c)	Gender	Please tick (✓) only one, as applicable.	Mandatory
(d)	Email	Please fill details as applicable.	Mandatory for NRI
(e)	Mobile number	(1) Please fill details as applicable. (2) In case of a non-Indian mobile number, no SMS / text message will be sent to the same.	Optional
4	Basis of enrolment/update	Please tick (✓) only one, as applicable.	Mandatory
5	<i>For document-based enrolment/update, additional demographic information and documents presented:</i>		
(a)	Address	(1) Please fill details as applicable. (2) Filling “Care of” (C/o) details in the address is optional and no supporting document is required in respect of the same. (3) PIN code and Post Office are mandatory. (4) Details of Village/Town/City, Sub-district, District and State will be auto-populated by the enrolment software based on the PIN code. (5) Minor variations in the address as filled from that as given in the POA document may be permitted. (6) Aadhaar letter will be despatched through India Post to the address as filled. (7) In case applicant is NRI and does not have POA for address in India, please use Form 2.	Mandatory
(b)	Type of documents presented	(1) The document type should be from among those specified in the “List of acceptable supporting documents”, displayed on the website of UIDAI and enrolment centres. (2) Original documents must be presented. The same shall be returned after making an electronic copy and verifying the same against the originals. (3) For NRIs, valid Indian passport is the only acceptable POI.	Mandatory
6	<i>For HoF-based enrolment or update of address, additional information and documents presented:</i>		
(a)	Details of HoF	(1) Please fill details as applicable in (i). (2) Please tick (✓) only one, as applicable, in (ii). (3) For HoF-based enrolment, HoF must be 18 years or more in age and be the mother, father or legal guardian of the applicant. (4) For HoF-based update of address, HoF must be 18 years or more in age and be the applicant’s mother, father, legal guardian, spouse, child/ward or sibling.	Mandatory
(b)	Type of Proof of Relationship (POR) document presented	(1) The document type should be from among those specified in the “List of acceptable supporting documents”, displayed on the website of UIDAI and enrolment centres. (2) Original documents must be presented. The same shall be returned after making an electronic copy and verifying the same against the originals.	Mandatory
7	<i>For update, additional information:</i>		
(a)	Aadhaar number of applicant	Please fill details as applicable.	Mandatory
(b)	Information to be updated	Please tick (✓) one or more as applicable.	Mandatory

Fee for Enrolment and Update Services at Enrolment Centre

S. No.	Service	Fee
1	Enrolment	<i>Free</i>
2	Update of biometric information (photo, fingerprints and irises)	(a) If done once between the ages of 5 and 7 years: <i>Free</i> (b) If done once between the ages of 15 and 17 years: <i>Free</i> (c) If done otherwise: ₹ [*]

3	Update of demographic information (name, gender, date of birth, address, mobile number or email address)	(a) If done at the same time as update of biometric information: <i>Free</i> (b) If done separately, for all or any demographic information: ₹ [*]
4	Update of POI and POA document (evidencing proof of identity and address)	₹ [*]

* As authorised by UIDAI from time to time, under clause (o) of sub-section (2) of section 23 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016

FORM 2: Aadhaar Enrolment and Update

For Non-Resident Indian having Proof of Address outside India (aged 18 years and above)

Please follow the instructions given below this form and use only upper case (block or capital) letters.

1 Purpose:	<input type="checkbox"/> Enrolment OR <input type="checkbox"/> Update
2 Demographic information (For update, please fill only the information to be updated):	
(a) Name: (Please fill as given in the document presented in support of the POI, while omitting any titles, honorifics and aliases)	
(b) Gender: <input type="checkbox"/> Female <input type="checkbox"/> Male <input type="checkbox"/> Third gender / Transgender	(c) Date of Birth: <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> (DDMMYYYY) OR Age: <input type="text"/> <input type="text"/> years <input type="checkbox"/> Verified OR <input type="checkbox"/> Declared OR <input type="checkbox"/> Approximate (only for age) (For declared or approximate, only year of declared/approximate birth will be printed on Aadhaar card)
(d) Email (mandatory): <input type="text"/>	(e) Mobile number: <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>
3 Basis of enrolment/update:	<input type="checkbox"/> Document verification OR <input type="checkbox"/> Confirmation by Head of Family (HoF)
4 For document-based enrolment/update, additional demographic information and documents presented: (Address information should be filled only in case of enrolment or update of address)	
(a) Address (as given in valid Indian passport):	<input type="text"/>
(b) Type of documents presented: (See "List of acceptable supporting documents" displayed on the website of UIDAI and enrolment centres)	(i) Proof of Identity (POI): Valid Indian Passport (ii) Proof of Address (POA): Valid Indian passport (iii) Proof of Date of Birth (PDB) (optional):
5 For HoF-based enrolment or update of address, additional information and documents presented:	
(a) Details of HoF:	(i) Name: <input type="text"/> Aadhaar no.: <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>
(ii) Relationship with applicant: <input type="checkbox"/> Mother <input type="checkbox"/> Father <input type="checkbox"/> Legal guardian Other relationship (only for address update): <input type="checkbox"/> Spouse <input type="checkbox"/> Child/ward <input type="checkbox"/> Sibling	
(b) Type of Proof of Relationship (POR) document presented: (See "List of acceptable supporting documents" displayed on the website of UIDAI and enrolment centres)	
I confirm the identity of the applicant named above and that she/he is related to me as mentioned. I hereby consent that the address recorded against my Aadhaar number may be recorded as the address against the Aadhaar number of the applicant.	
Signature of HoF: <input type="text"/>	
6 For update, additional information:	
(a) Aadhaar number of applicant:	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>
(b) Information to be updated:	<input type="checkbox"/> Biometric (photo, fingerprints and irises) <input type="checkbox"/> Name <input type="checkbox"/> Date of Birth <input type="checkbox"/> Gender <input type="checkbox"/> Address <input type="checkbox"/> Mobile <input type="checkbox"/> Email <input type="checkbox"/> Update of POI and POA documents

Declaration

- I hereby confirm and declare that—
 - all the information and documents submitted is correct to the best of my knowledge and belief;
 - I am entitled to the documents/information evidencing proofs cited above; and
 - I am a Non-Resident Indian (valid Indian passport holding citizen who is not resident of India).
- I understand that if the above declaration is found to be incorrect, my Aadhaar number may be deactivated and, in addition, action may be taken against me as per law.
- I understand that the above information may be used, disclosed or shared in accordance with the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 and regulations made thereunder.
- I hereby give my consent for electronically obtaining information evidencing proof of identity, address, birth and/or relationship from the databases of the authorities dealing with the preparation or maintenance of such information and for sharing the above information and documents with government agencies and/or any such authority, for the purpose of verification.

Signature of verifier:	Signature / thumb impression of applicant*:
Name of verifier:	Date and time:

* In case applicant is a person with disability, in respect of whom a lawful guardian is appointed and such guardianship extends to providing of the consent sought, such guardian shall present document in support of the same and sign the application.

Note: This form may be used on and from the date on which the Authority gives public notice of the same through its website.

Instructions for filling Form 2

S. No.	Item	Instruction	Mandatory or optional
1	Purpose	Please tick (✓) only one, as applicable.	Mandatory
2	<i>Demographic information:</i>		
(a)	Name	(1) Please fill details as applicable. (2) Please omit courtesy title (Mr, Ms, Mrs, Shri, Smt., Kumari, Thiru, Thirumati etc.), honorific (Dr, Prof., Sir, Justice, defence service rank, ecclesiastical title, etc.), profession/qualification/service (Dr, Er., CA, Adv., IAS, IPS, IFS etc.) and alias (<i>urf</i> , a.k.a. etc.), even if figuring in the document.	Mandatory
(b)	Date of Birth (DOB) or Age	(1) Please fill details of DOB or age, as applicable. (2) Tick (✓) only one, as applicable, among “Verified”, “Declared” or “Approximate”. (3) “Verified” should be ticked if Proof of Date of Birth (PDB) is available and being presented. (4) If PDB is not available, the applicant may give either declared date of birth (DOB) or approximate age, in which case only the year of birth will be printed on Aadhaar card.	Mandatory
(c)	Gender	Please tick (✓) only one, as applicable.	Mandatory
(d)	Email	Please fill details as applicable.	Mandatory
(e)	Mobile number	(1) Please fill details as applicable. (2) In case of a non-Indian mobile number, no SMS / text message will be sent to the same.	Optional
3	Basis of enrolment/update	Please tick (✓) only one, as applicable.	Mandatory
4	<i>For document-based enrolment/update, additional demographic information and documents presented:</i>		
(a)	Address	(1) Details filled should be identical with those given in the valid Indian passport. (2) Aadhaar letter will be despatched through India Post to the address as filled.	Mandatory
(b)	Type of documents presented	(1) The document type should be from among those specified in the “List of acceptable supporting documents”, displayed on the website of UIDAI and enrolment centres. (2) Original documents must be presented. The same shall be returned after making an electronic copy and verifying the same against the originals. (3) Valid Indian passport is the only acceptable POI and POA.	Mandatory
5	<i>For HoF-based enrolment or update of address, additional information and documents presented:</i>		
(a)	Details of HoF	(1) Please fill details as applicable in (i). (2) Please tick (✓) only one, as applicable, in (ii). (3) For HoF-based enrolment, HoF must be 18 years or more in age and be the mother, father or legal guardian of the applicant. (4) For HoF-based update of address, HoF must be 18 years or more in age and be the applicant’s mother, father, legal guardian, spouse, child/ward or sibling.	Mandatory
(b)	Type of Proof of Relationship (POR) document presented	(1) The document type should be from among those specified in the “List of acceptable supporting documents”, displayed on the website of UIDAI and enrolment centres. (2) Original documents must be presented. The same shall be returned after making an electronic copy and verifying the same against the originals.	Mandatory
6	<i>For update, additional information:</i>		
(a)	Aadhaar number of applicant	Please fill details as applicable.	Mandatory
(b)	Information to be updated	Please tick (✓) one or more as applicable.	Mandatory

Fee for Enrolment and Update Services at Enrolment Centre

S. no.	Service	Fee
1	Enrolment	Free

2	Update of biometric information (photo, fingerprints and irises)	(a) If done once between the ages of 5 and 7 years: <i>Free</i> (b) If done once between the ages of 15 and 17 years: <i>Free</i> (c) If done otherwise: ₹ [*]
3	Update of demographic information (name, gender, date of birth, address, mobile number or email address)	(a) If done at the same time as update of biometric information: <i>Free</i> (b) If done separately, for all or any demographic information: ₹ [*]
4	Update of POI and POA document (evidencing proof of identity and address)	₹ [*]

* As authorised by UIDAI from time to time, under clause (o) of sub-section (2) of section 23 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016

Note: For despatching of Aadhaar letter to the foreign address of the applicant, such charges shall be payable as the Authority may specify from time to time and display on its website.

FORM 3: Aadhaar Enrolment and Update
For (a) Resident Indian child, or (b) Non-Resident Indian child having Proof of Address in India
(aged 5 years and above and less than 18 years)

Please follow the instructions given below this form and use only upper case (block or capital) letters.

1 Purpose:	<input type="checkbox"/> Enrolment	OR	<input type="checkbox"/> Update
2 Resident status:	<input type="checkbox"/> Resident Indian	OR	<input type="checkbox"/> Non-Resident Indian (NRI) {See paragraph 1(c) of the declaration below this form}
3 Demographic information (For update, please fill only the information to be updated):			
(a) Name: (Please fill as given in the document presented in support of the POI, while omitting any titles, honorifics and aliases)			
(b) Gender: <input type="checkbox"/> Female <input type="checkbox"/> Male <input type="checkbox"/> Third gender / Transgender		(c) Date of Birth: <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> (DDMMYYYY) OR Age: <input type="text"/> <input type="text"/> years <input type="checkbox"/> Verified OR <input type="checkbox"/> Declared OR <input type="checkbox"/> Approximate (only for age) (For declared or approximate, only year of declared/approximate birth will be printed on Aadhaar card)	
(d) Email : <input type="text"/>		(e) Mobile number: <input type="text"/>	
4 Basis of enrolment/update: <input type="checkbox"/> Document verification OR <input type="checkbox"/> Confirmation by Head(s) of Family {HoF(s)}			
5 For document-based enrolment/update, additional demographic information and documents presented: (Address information should be filled only in case of enrolment or update of address)			
(a) Address: Care of (optional): House no. / Building / Flat no.: Street: Landmark: Ward no.: Area/Locality/Sector: Village/Town/City: Post Office (mandatory): PIN code (mandatory): <input type="text"/>			
Sub-district: District: State:			
(b) Type of documents presented: (See "List of acceptable supporting documents" displayed on the website of UIDAI and enrolment centres)		(i) Proof of Identity (POI): (ii) Proof of Address (POA): (iii) Proof of Date of Birth (PDB) (optional):	
6 For HoF-based enrolment or update of demographic information, additional information and documents presented:			
(a) Details of HoF:		(i) Name: Aadhaar no.: <input type="text"/>	
(ii) Relationship with the child: <input type="checkbox"/> Mother <input type="checkbox"/> Father <input type="checkbox"/> Legal guardian			
(b) Type of Proof of Relationship (POR) document presented: (See "List of acceptable supporting documents" displayed on the website of UIDAI and enrolment centres)			
I confirm the identity of the child named above and that she/he is related to me as mentioned. I hereby consent that the address recorded against my Aadhaar number may be recorded as the address against the Aadhaar number of the child and that my biometric information may be used to establish my identity.			
Signature of HoF: <input type="text"/>			
7 For update, additional information:			
(a) Aadhaar number of the child: <input type="text"/>			
(b) Information to be updated: <input type="checkbox"/> Biometric (photo, fingerprints and irises) <input type="checkbox"/> Name <input type="checkbox"/> Date of Birth <input type="checkbox"/> Gender <input type="checkbox"/> Address <input type="checkbox"/> Mobile <input type="checkbox"/> Email <input type="checkbox"/> Update of POI and POA documents			

Declaration

1. I hereby confirm and declare that—

- (a) all the information and documents submitted is correct to the best of my knowledge and belief;
- (b) I and the child are entitled to the documents/information evidencing proofs cited above; and
- (c) the child is a resident of India (resided in India for 182 days or more in 12 months immediately preceding my enrolment application) OR that the child is a Non-Resident Indian (valid Indian passport holding citizen who is

not resident of India).		
2. I understand that if the above declaration is found to be incorrect, the Aadhaar number of the child may be deactivated and, in addition, action may be taken against me as per law.		
3. I understand that the above information may be used, disclosed or shared in accordance with the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 and regulations made thereunder.		
4. I hereby give my consent for electronically obtaining information evidencing proof of identity, address, birth and/or relationship from the databases of the authorities dealing with the preparation or maintenance of such information and for sharing the above information and documents with government agencies and/or any such authority, for the purpose of verification.		
Signature of verifier:	Signature / thumb impression of mother, father or lawful guardian:	
Name of verifier:	Name of signatory:	Date and time:

Instructions for filling Form 3

S. No.	Item	Instruction	Mandatory or optional
1	Purpose	Please tick (✓) only one, as applicable.	Mandatory
2	Resident status	Please tick (✓) only one, as applicable.	Mandatory
3	<i>Demographic information:</i>		
(a)	Name	(1) Please fill details as applicable. (2) Please omit courtesy title (Mr, Ms, Shri, Thiru etc.), honorific (ecclesiastical title, etc.) and alias (<i>urfi</i> , a.k.a. etc.), even if figuring in the document.	Mandatory
(b)	Date of Birth (DOB) or Age	(1) Please fill details of DOB or age, as applicable. (2) Tick (✓) only one, as applicable, among “Verified”, “Declared” or “Approximate”. (3) “Verified” should be ticked if Proof of Date of Birth (PDB) is available and being presented. (4) If PDB is not available, the applicant may give either declared date of birth (DOB) or approximate age, in which case only the year of birth will be printed on Aadhaar card.	Mandatory
(c)	Gender	Please tick (✓) only one, as applicable.	Mandatory
(d)	Email	Please fill details as applicable.	Mandatory for NRI
(e)	Mobile number	(1) Please fill details as applicable. (2) In case of a non-Indian mobile number, no SMS / text message will be sent to the same.	Optional
4	Basis of enrolment/update	Please tick (✓) only one, as applicable.	Mandatory
5	<i>For document-based enrolment/update, additional demographic information and documents presented:</i>		
(a)	Address	(1) Please fill details as applicable. (2) Filling “Care of” (C/o) details in the address is optional and no supporting document is required in respect of the same. (3) PIN code and Post Office are mandatory. (4) Details of Village/Town/City, Sub-district, District and State will be auto-populated by the enrolment software based on the PIN code. (5) Minor variations in the address as filled from that as given in the POA document may be permitted. (6) Aadhaar letter will be despatched through India Post to the address as filled. (7) In case the child is NRI and does not have POA for address in India, please use Form 4.	Mandatory
(b)	Type of documents presented	(1) The document type should be from among those specified in the “List of acceptable supporting documents”, displayed on the website of UIDAI and enrolment centres. (2) Original documents must be presented. The same shall be returned after making an electronic copy and verifying the same against the originals. (3) For NRI child, valid Indian passport is the only acceptable POI.	Mandatory
6	<i>For HoF-based enrolment or update of address, additional information and documents presented:</i>		
(a)	Details of HoF	(1) Please fill details as applicable in (i). (2) Please tick (✓) only one, as applicable, in (ii). (3) For HoF-based enrolment or update of demographic information, HoF must be 18 years or more in age and be the mother, father or legal guardian of the child.	Mandatory
(b)	Type of Proof of Relationship (POR) document presented	(1) The document type should be from among those specified in the “List of acceptable supporting documents”, displayed on the website of UIDAI and enrolment centres. (2) Original documents must be presented. The same shall be returned after making an electronic copy and verifying the same against the originals.	Mandatory
7	<i>For update, additional information:</i>		
(a)	Aadhaar number of the child	Please fill details as applicable.	Mandatory
(b)	Information to be updated	Please tick (✓) one or more as applicable.	Mandatory

3. I understand that the above information may be used, disclosed or shared in accordance with the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 and regulations made thereunder.

4. I hereby give my consent for electronically obtaining information evidencing proof of identity, address, birth and/or relationship from the databases of the authorities dealing with the preparation or maintenance of such information and for sharing the above information and documents with government agencies and/or any such authority, for the purpose of verification.

Signature of verifier:	Signature / thumb impression of mother, father or lawful guardian:	
Name of verifier:	Name of signatory:	Date and time:

Note: This form may be used on and from the date on which the Authority gives public notice of the same through its website.

Instructions for filling Form 4

S. No.	Item	Instruction	Mandatory or optional
1	Purpose	Please tick (✓) only one, as applicable.	Mandatory
2	<i>Demographic information:</i>		
(a)	Name	(1) Please fill details as applicable. (2) Please omit courtesy title (Mr, Ms, Shri, Thiru etc.), honorific (ecclesiastical title, etc.) and alias (<i>urf</i> , a.k.a. etc.), even if figuring in the document.	Mandatory
(b)	Date of Birth (DOB) or Age	(1) Please fill details of DOB or age, as applicable. (2) Tick (✓) only one, as applicable, among “Verified”, “Declared” or “Approximate”. (3) “Verified” should be ticked if Proof of Date of Birth (PDB) is available and being presented. (4) If PDB is not available, the applicant may give either declared date of birth (DOB) or approximate age, in which case only the year of birth will be printed on Aadhaar card.	Mandatory
(c)	Gender	Please tick (✓) only one, as applicable.	Mandatory
(d)	Email	Please fill details as applicable.	Mandatory
(e)	Mobile number	(1) Please fill details as applicable. (2) In case of a non-Indian mobile number, no SMS / text message will be sent to the same.	Optional
3	Basis of enrolment/update	Please tick (✓) only one, as applicable.	Mandatory
4	<i>For document-based enrolment/update, additional demographic information and documents presented:</i>		
(a)	Address	(1) Details filled should be identical with those given in the valid Indian passport. (2) Aadhaar letter will be despatched through India Post to the address as filled.	Mandatory
(b)	Type of documents presented	(1) The document type should be from among those specified in the “List of acceptable supporting documents”, displayed on the website of UIDAI and enrolment centres. (2) Original documents must be presented. The same shall be returned after making an electronic copy and verifying the same against the originals. (3) For NRI child, valid Indian passport is the only acceptable POI and POA.	Mandatory
5	<i>For HoF-based enrolment or update of address, additional information and documents presented:</i>		
(a)	Details of HoF	(1) Please fill details as applicable in (i). (2) Please tick (✓) only one, as applicable, in (ii). (3) For HoF-based enrolment or update of demographic information, HoF must be 18 years or more in age and be the mother, father or legal guardian of the child.	Mandatory
(b)	Type of Proof of Relationship (POR) document presented	(1) The document type should be from among those specified in the “List of acceptable supporting documents”, displayed on the website of UIDAI and enrolment centres. (2) Original documents must be presented. The same shall be returned after making an electronic copy and verifying the same against the originals.	Mandatory
6	<i>For update, additional information:</i>		
(a)	Aadhaar number of the child	Please fill details as applicable.	Mandatory
(b)	Information to be updated	Please tick (✓) one or more as applicable.	Mandatory

child:	Father		
(b) Type of Proof of Relationship (POR) document presented: (See "List of acceptable supporting documents" displayed on the website of UIDAI and enrolment centres)			
I/We confirm the identity of the child named above and that she/he is related to me/us as mentioned. I/we hereby consent that my biometric information, or that of either of us, may be used to establish the identity of one of us through biometric-based authentication, and that the address recorded against the authenticated Aadhaar number may be recorded as the address against the Aadhaar number of the child.			
Signature of:	Mother:	AND/OR Father:	OR Legal guardian:
7 For update, additional information:			
(a) Aadhaar number of the child: <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>			
(b) Information to be updated: <input type="checkbox"/> Biometric (photo) <input type="checkbox"/> Name <input type="checkbox"/> Date of Birth <input type="checkbox"/> Gender <input type="checkbox"/> Address <input type="checkbox"/> Mobile <input type="checkbox"/> Email <input type="checkbox"/> Update of POI and POA documents			
Declaration			
1. I/We hereby confirm and declare that— (a) all the information and documents submitted is correct to the best of my/our knowledge and belief; (b) I am / we are entitled to the documents/information evidencing proofs cited above; and (c) the child is a resident of India (resided in India for 182 days or more in 12 months immediately preceding the child's enrolment) OR that the child is a Non-Resident Indian (valid Indian passport holding citizen who is not resident of India).			
2. I/We understand that if the above declaration is found to be incorrect, the Aadhaar number of the child may be deactivated and, in addition, action may be taken against me/us as per law.			
3. I/We understand that the above information may be used, disclosed or shared in accordance with the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 and regulations made thereunder.			
4. I/We hereby give my/our consent for electronically obtaining information evidencing proof of identity, address, birth and/or relationship from the databases of the authorities dealing with the preparation or maintenance of such information and for sharing the above information and documents with government agencies and/or any such authority, for the purpose of verification.			
Signature of:	Mother:	AND/OR Father:	OR Legal guardian:
Signature of verifier:		Name of verifier:	Date and time:

Instructions for filling Form 5

S. No.	Item	Instruction	Mandatory or optional
1	Purpose	Please tick (✓) only one, as applicable.	Mandatory
2	Resident status	Please tick (✓) only one, as applicable.	Mandatory
3	<i>Demographic information:</i>		
(a)	Name	(1) Please fill details as applicable. (2) Please omit courtesy title (Mr, Ms, Shri, Thiru etc.), honorific and alias (<i>urfi</i> , a.k.a. etc.), even if figuring in the document.	Mandatory
(b)	Date of Birth (DOB) or Age	(1) Please fill details of DOB or age, as applicable. (2) Tick (✓) only one, as applicable, among "Verified", "Declared" or "Approximate". (3) "Verified" should be ticked if Proof of Date of Birth (PDB) is available and being presented. (4) For a child born on or after 1 st October, 2023, birth certificate is the only acceptable PDB. (5) If PDB is not available, the child may give either declared date of birth (DOB) or approximate age, in which case only the year of birth will be printed on Aadhaar card.	Mandatory
(c)	Gender	Please tick (✓) only one, as applicable.	Mandatory
(d)	Email	Please fill details as applicable.	Mandatory for NRI
(e)	Mobile number	(1) Please fill details as applicable. (2) In case of a non-Indian mobile number, no SMS / text message will be sent to the same.	Optional

4	Basis of enrolment/update	Please tick (✓) only one, as applicable.	Mandatory
5	<i>For document-based enrolment/update, additional demographic information and documents presented:</i>		
(a)	Address	(1) Please fill details as applicable. (2) Filling “Care of” (C/o) details in the address is optional and no supporting document is required in respect of the same. (3) PIN code and Post Office are mandatory. (4) Details of Village/Town/City, Sub-district, District and State will be auto-populated by the enrolment software based on the PIN code. (5) Minor variations in the address as filled from that as given in the POA document may be permitted. (6) Aadhaar letter will be despatched through India Post to the address as filled. (7) In case the child is NRI and does not have POA for address in India, please use Form 6.	Mandatory
(b)	Type of documents presented	(1) The document type should be from among those specified in the “List of acceptable supporting documents”, displayed on the website of UIDAI and enrolment centres. (2) Original documents must be presented. The same shall be returned after making an electronic copy and verifying the same against the originals. (3) For NRIs, valid Indian passport is the only acceptable POI.	Mandatory
6	<i>For HoF-based enrolment or update of address, additional information and documents presented:</i>		
(a)	Details of HoF	(1) Please fill details as applicable in (i) and (ii). (2) Please tick (✓) only one, as applicable, in (iii). (3) Please fill details as applicable in (iv). (4) Please tick (✓), as applicable, in (v). (5) For HoF-based enrolment or update of demographic information, HoF must be 18 years or more in age and be the mother, father or legal guardian of the child.	Mandatory
(b)	Type of Proof of Relationship (POR) document presented	(1) The document type should be from among those specified in the “List of acceptable supporting documents”, displayed on the website of UIDAI and enrolment centres. (2) Original documents must be presented. The same shall be returned after making an electronic copy and verifying the same against the originals.	Mandatory
7	<i>For update, additional information:</i>		
(a)	Aadhaar number of the child	Please fill details as applicable.	Mandatory
(b)	Information to be updated	Please tick (✓) one or more as applicable.	Mandatory

Fee for Enrolment and Update Services at Enrolment Centre

S. no.	Service	Fee
1	Enrolment	<i>Free</i>
2	Update of biometric information (photo, fingerprints and irises)	(a) If done once between the ages of 5 and 7 years: <i>Free</i> (b) If done once between the ages of 15 and 17 years: <i>Free</i> (c) If done otherwise: ₹ [*]
3	Update of demographic information (name, gender, date of birth, address, mobile number or email address)	(a) If done at the same time as update of biometric information: <i>Free</i> (b) If done separately, for all or any demographic information: ₹ [*]
4	Update of POI and POA document (evidencing proof of identity and address)	₹ [*]

* As authorised by UIDAI from time to time, under clause (o) of sub-section (2) of section 23 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 [ADVT.-III/4/Exty./699/2023-24]

FORM 6: Aadhaar Enrolment and Update

For Non-Resident Indian child having Proof of Address outside India (below 5 years of age)

Please follow the instructions given below this form and use only upper case (block or capital) letters.

1	Purpose: <input type="checkbox"/> Enrolment OR <input type="checkbox"/> Update
2	Demographic information (For update, please fill only the information to be updated):
	(a) Name:

purpose of verification.			
Signature of:	Mother:	AND/OR Father:	OR Legal guardian:
Signature of verifier:		Name of verifier:	Date and time:

Note: This form may be used on and from the date on which the Authority gives public notice of the same through its website.

Instructions for filling Form 6

S. No.	Item	Instruction	Mandatory or optional
1	Purpose	Please tick (✓) only one, as applicable.	Mandatory
2	<i>Demographic information:</i>		
(a)	Name	(1) Please fill details as applicable. (2) Please omit courtesy title (Mr, Ms, Shri, Thiru etc.), honorific and alias (<i>urf</i> , a.k.a. etc.), even if figuring in the document.	Mandatory
(b)	Date of Birth (DOB) or Age	(1) Please fill details of DOB or age, as applicable. (2) Tick (✓) only one, as applicable, among “Verified”, “Declared” or “Approximate”. (3) “Verified” should be ticked if Proof of Date of Birth (PDB) is available and being presented. (4) For a child born on or after 1 st October, 2023, birth certificate is the only acceptable PDB. (5) If PDB is not available, the child may give either declared date of birth (DOB) or approximate age, in which case only the year of birth will be printed on Aadhaar card.	Mandatory
(c)	Gender	Please tick (✓) only one, as applicable.	Mandatory
(d)	Email	Please fill details as applicable.	Mandatory
(e)	Mobile number	(1) Please fill details as applicable. (2) In case of a non-Indian mobile number, no SMS / text message will be sent to the same.	Optional
3	Basis of enrolment/update	Please tick (✓) only one, as applicable.	Mandatory
4	<i>For document-based enrolment/update, additional demographic information and documents presented:</i>		
(a)	Address	(1) Details filled should be identical with those given in the valid Indian passport. (2) Aadhaar letter will be despatched through India Post to the address as filled.	Mandatory
(b)	Type of documents presented	(1) The document type should be from among those specified in the “List of acceptable supporting documents”, displayed on the website of UIDAI and enrolment centres. (2) Original documents must be presented. The same shall be returned after making an electronic copy and verifying the same against the originals. (3) For NRIs, valid Indian passport is the only acceptable POI and POA.	Mandatory
5	<i>For HoF-based enrolment or update of address, additional information and documents presented:</i>		
(a)	Details of HoF	(1) Please fill details as applicable in (i) and (ii). (2) Please tick (✓) only one, as applicable, in (iii). (3) Please fill details as applicable in (iv). (4) Please tick (✓), as applicable, in (v). (5) For HoF-based enrolment or update of demographic information, HoF must be 18 years or more in age and be the mother, father or legal guardian of the child.	Mandatory
(b)	Type of Proof of Relationship (POR) document presented	(1) The document type should be from among those specified in the “List of acceptable supporting documents”, displayed on the website of UIDAI and enrolment centres. (2) Original documents must be presented. The same shall be returned after making an electronic copy and verifying the same against the originals.	Mandatory
6	<i>For update, additional information:</i>		
(a)	Aadhaar number of the child	Please fill details as applicable.	Mandatory
(b)	Information to be updated	Please tick (✓) one or more as applicable.	Mandatory

Fee for Enrolment and Update Services at Enrolment Centre

S. no.	Service	Fee
1	Enrolment	Free
2	Update of biometric information (photo, fingerprints and irises)	(a) If done once between the ages of 5 and 7 years: Free (b) If done once between the ages of 15 and 17 years: Free (c) If done otherwise: ₹ [*]
3	Update of demographic information (name, gender, date of birth, address, mobile number or email address)	(a) If done at the same time as update of biometric information: Free (b) If done separately, for all or any demographic information: ₹ [*]
4	Update of POI and POA document (evidencing proof of identity and address)	₹ [*]

* As authorised by UIDAI from time to time, under clause (o) of sub-section (2) of section 23 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016

Note: For despatching of Aadhaar letter to the foreign address of the applicant, such charges shall be payable as the Authority may specify from time to time and display on its website.

FORM 7: Aadhaar Enrolment and Update
For Resident Foreign National (aged 18 years or above)

Please follow the instructions given below this form and use only upper case (block or capital) letters.

1 Purpose:	<input type="checkbox"/> Enrolment OR <input type="checkbox"/> Update	
2 Nationality:		
3 Documents presented in support of nationality and eligibility:		
(a) Details of valid Foreign Passport:	(i) Passport number:	
(ii) Passport expiry date:	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> (DDMMYYYY)	(iii) Date of entry in India:
	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> (DDMMYYYY)	
AND		
(b) Details of valid Overseas Citizen of India (OCI) card Holder :	(i) OCI number:	
(ii) Date of issue of OCI card:	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> (DDMMYYYY)	(iii) e-FRRO Registration number:
OR		
(c) Details of valid Long Term Visa (LTV):	(i) LTV number:	
(ii) Date of issue of LTV:	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> (DDMMYYYY)	(iii) Date of expiry of LTV:
		<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> (DDMMYYYY)
OR		
(d) Details of valid Indian visa:	(i) Visa type/category:	(ii) Date of issue:
(iii) Date of expiry:	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> (DDMMYYYY)	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> (DDMMYYYY)
	(iv) e-FRRO Registration number:	
OR, as an alternative to Foreign Passport along with OCI/LTV/Visa, only for nationals of Nepal and Bhutan:		
(e) Types of the two Proof of Identity (POI) documents presented:	(See "List of acceptable supporting documents" displayed on the website of UIDAI and enrolment centres)	
(i) First POI document:		(ii) Second POI document:
4 Demographic information (For update, please fill only the information to be updated):		
(a) Name:	(Please fill as given in the document presented in support of the POI, while omitting any titles, honorifics and aliases)	
(b) Gender: <input type="checkbox"/> Female <input type="checkbox"/> Male <input type="checkbox"/> Third gender / Transgender	(c) Date of Birth: <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> (DDMMYYYY) OR Age: <input type="text"/> <input type="text"/> years <input type="checkbox"/> Verified OR <input type="checkbox"/> Declared OR <input type="checkbox"/> Approximate (only for age) (For declared or approximate, only year of declared/approximate birth will be printed on Aadhaar card)	
(d) Email (mandatory):		(e) Mobile number: <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>
5 Basis of enrolment/update: <input type="checkbox"/> Document verification OR <input type="checkbox"/> Confirmation by Head of Family (HoF)		
6 For document-based enrolment/update, additional demographic information and documents presented:	(Address information should be filled only in case of enrolment or update of address)	
(a) Address: Care of (optional):		
House no. / Building / Flat no.:	Street:	
Landmark:	Ward no.:	Area/Locality/Sector:
Village/Town/City:	Post Office (mandatory):	PIN code (mandatory): <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>

Sub-district:		District:		State:	
(b) Type of documents presented: (See "List of acceptable supporting documents" displayed on the website of UIDAI and enrolment centres)		(i) Proof of Identity (POI):			
		(ii) Proof of Address (POA):			
		(iii) Proof of Date of Birth (PDB) (optional):			
7 For HoF-based enrolment or update of address, additional information and documents presented:					
(a) Details of HoF:		(i) Name:		Aadhaar no.: <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>	
(ii) Relationship with applicant: <input type="checkbox"/> Mother <input type="checkbox"/> Father <input type="checkbox"/> Legal guardian Other relationship (only for address update): <input type="checkbox"/> Spouse <input type="checkbox"/> Child/ward <input type="checkbox"/> Sibling					
(b) Type of Proof of Relationship (POR) document presented: (See "List of acceptable supporting documents" displayed on the website of UIDAI and enrolment centres)					
I confirm the identity of the applicant named above and that she/he is related to me as mentioned. I hereby consent that the address recorded against my Aadhaar number may be recorded as the address against the Aadhaar number of the applicant.					
Signature of HoF:					
8 For update, additional information:					
(a) Aadhaar number of applicant: <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>					
(b) Information to be updated: <input type="checkbox"/> Biometric (photo, fingerprints and irises) <input type="checkbox"/> Name <input type="checkbox"/> Date of Birth <input type="checkbox"/> Gender <input type="checkbox"/> Address <input type="checkbox"/> Mobile <input type="checkbox"/> Email <input type="checkbox"/> Update of POI and POA documents					
Declaration					
1. I hereby confirm and declare that—					
(a) all the information and documents submitted is correct to the best of my knowledge and belief;					
(b) I am entitled to the documents/information evidencing proofs cited above; and					
(c) I am a foreign national and resident of India (resided in India for 182 days or more in 12 months immediately preceding my enrolment application).					
2. I understand that if the above declaration is found to be incorrect, my Aadhaar number may be deactivated and, in addition, action may be taken against me as per law.					
3. I understand that the above information may be used, disclosed or shared in accordance with the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 and regulations made thereunder.					
4. I hereby give my consent for electronically obtaining information evidencing proof of identity, address, birth and/or relationship from the databases of the authorities dealing with the preparation or maintenance of such information and for sharing the above information and documents with government agencies and/or any such authority, for the purpose of verification.					
Signature of verifier:			Signature / thumb impression of applicant*:		
Name of verifier:			Date and time:		

* In case applicant is a person with disability, in respect of whom a lawful guardian is appointed and such guardianship extends to providing of the consent sought, such guardian shall present document in support of the same and sign the application.

Instructions for filling Form 7

S. No.	Item	Instruction	Mandatory or optional
1	Purpose	Please tick (✓) only one, as applicable.	Mandatory
2	Nationality	Please fill details.	Mandatory
3	<i>Documents presented in support of nationality and eligibility:</i>		
(a)	Details of valid Foreign Passport	Please fill details as applicable.	(a) along with (b), (c) or (d),
(b)	Details of valid OCI card	Please fill details as applicable.	

(c)	Details of valid LTV	Please fill details as applicable.	OR
(d)	Details of valid Indian visa	Please fill details as applicable.	For nationals of Nepal and Bhutan, (e) is mandatory
(e)	Types of 2 POI documents presented	Please fill details as applicable.	
4	<i>Demographic information:</i>		
(a)	Name	(1) Please fill details as applicable. (2) Please omit courtesy title (Mr, Ms, Mrs, Shri, Smt., Thiru, Thirumati etc.), honorific (Dr, Prof., Sir, Justice, defence service rank, ecclesiastical title, etc.), profession/qualification/service (Dr, Er., CA, Adv., IAS, IPS, IFS etc.) and alias (<i>urf</i> , a.k.a. etc.), even if figuring in the document.	Mandatory
(b)	Date of Birth (DOB) or Age	(3) Please fill details of DOB or age, as applicable. (4) Tick (✓) only one, as applicable, among “Verified”, “Declared” or “Approximate”. (5) “Verified” should be ticked if Proof of Date of Birth (PDB) is available and being presented. (6) If PDB is not available, the applicant may give either declared date of birth (DOB) or approximate age, in which case only the year of birth will be printed on Aadhaar card.	Mandatory
(c)	Gender	Please tick (✓) only one, as applicable.	Mandatory
(d)	Email	Please fill details as applicable.	Mandatory
(e)	Mobile number	(3) Please fill details as applicable. (4) In case of a non-Indian mobile number, no SMS / text message will be sent to the same.	Optional
5	Basis of enrolment/update	Please tick (✓) only one, as applicable.	Mandatory
6	<i>For document-based enrolment/update, additional demographic information and documents presented:</i>		
(a)	Address	(7) Please fill details as applicable. (8) Filling “Care of” (C/o) details in the address is optional and no supporting document is required in respect of the same. (9) PIN code and Post Office are mandatory. (10) Details of Village/Town/City, Sub-district, District and State will be auto-populated by the enrolment software based on the PIN code. (11) Minor variations in the address as filled from that as given in the POA document may be permitted. (12) Aadhaar letter will be despatched through India Post to the address as filled.	Mandatory
(b)	Type of documents presented	(1) The document type should be from among those specified in the “List of acceptable supporting documents”, displayed on the website of UIDAI and enrolment centres. (2) Original documents must be presented. The same shall be returned after making an electronic copy and verifying the same against the originals.	Mandatory
7	<i>For HoF-based enrolment or update of address, additional information and documents presented:</i>		
(a)	Details of HoF	(5) Please fill details as applicable in (i). (6) Please tick (✓) only one, as applicable, in (ii). (7) For HoF-based enrolment, HoF must be 18 years or more in age and be the mother, father or legal guardian of the applicant. (8) For HoF-based update of address, HoF must be 18 years or more in age and be the applicant’s mother, father, legal guardian, spouse, child/ward or sibling.	Mandatory
(b)	Type of Proof of Relationship (POR) document presented	(1) The document type should be from among those specified in the “List of acceptable supporting documents”, displayed on the website of UIDAI and enrolment centres. (2) Original documents must be presented. The same shall be returned after making an electronic copy and verifying the same against the originals.	Mandatory
8	<i>For update, additional information:</i>		
(a)	Aadhaar number of applicant	Please fill details as applicable.	Mandatory
(b)	Information to be updated	Please tick (✓) one or more as applicable.	Mandatory

Fee for Enrolment and Update Services at Enrolment Centre

S. no.	Service	Fee
1	Enrolment	₹ [*]
2	Update of biometric information (photo, fingerprints and irises)	₹ [*]
3	Update of demographic information (name, gender, date of birth, address, mobile number or email address)	(a) If done at the same time as update of biometric information: Free (b) If done separately, for all or any demographic information: ₹ [*]
4	Update of POI and POA document (evidencing proof of identity and address)	₹ [*]

* As authorised by UIDAI from time to time, under clause (o) of sub-section (2) of section 23 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016

FORM 8: Aadhaar Enrolment and Update
For Resident Foreign National (aged below 18 years)

Please follow the instructions given below this form and use only upper case (block or capital) letters.

1 Purpose:	<input type="checkbox"/> Enrolment	OR	<input type="checkbox"/> Update
2 Nationality:			
3 Documents presented in support of nationality and eligibility:			
(a) Details of valid Foreign Passport:		(i) Passport number:	
(ii) Passport expiry date:	<input type="text" value="DDMMYYYY"/>	(iii) Date of entry in India:	<input type="text" value="DDMMYYYY"/>
AND			
(b) Details of valid Overseas Citizen of India (OCI) card Holder :		(i) OCI number:	
(ii) Date of issue of OCI card:	<input type="text" value="DDMMYYYY"/>	(iii) e-FRRO Registration number:	
OR			
(c) Details of valid Long Term Visa (LTV):		(i) LTV number:	
(ii) Date of issue of LTV:	<input type="text" value="DDMMYYYY"/>	(iii) Date of expiry of LTV:	<input type="text" value="DDMMYYYY"/>
OR			
(d) Details of valid Indian visa:		(i) Visa type/category:	(ii) Date of issue:
(iii) Date of expiry:	<input type="text" value="DDMMYYYY"/>	(iv) e-FRRO Registration number:	<input type="text" value="DDMMYYYY"/>
OR, as an alternative to Foreign Passport along with OCI/LTV/Visa, only for nationals of Nepal and Bhutan:			
(e) Types of the two Proof of Identity (POI) documents presented: <i>(See "List of acceptable supporting documents" displayed on the website of UIDAI and enrolment centres)</i>			
(i) First POI document:		(ii) Second POI document:	
4 Demographic information <i>(For update, please fill only the information to be updated):</i>			
(a) Name: <i>(Please fill as given in the document presented in support of the POI, while omitting any titles, honorifics and aliases)</i>			
(b) Gender: <input type="checkbox"/> Female <input type="checkbox"/> Male <input type="checkbox"/> Third gender / Transgender		(c) Date of Birth: <input type="text" value="DDMMYYYY"/> OR Age: <input type="text" value="years"/> <input type="checkbox"/> Verified OR <input type="checkbox"/> Declared OR <input type="checkbox"/> Approximate <i>(only for age)</i> <i>(For declared or approximate, only year of declared/approximate birth will be printed on Aadhaar card)</i>	
(d) Email (mandatory):		(e) Mobile number: <input type="text" value=""/>	
5 Basis of enrolment/update: <input type="checkbox"/> Document verification OR <input type="checkbox"/> Confirmation by Head of Family (HoF)			
6 For document-based enrolment/update, additional demographic information and documents presented: <i>(Address information should be filled only in case of enrolment or update of address)</i>			
(a) Address: Care of <i>(optional)</i> :			
House no. / Building / Flat no.:		Street:	
Landmark:	Ward no.:	Area/Locality/Sector:	
Village/Town/City:	Post Office <i>(mandatory)</i> :	PIN code <i>(mandatory)</i> : <input type="text" value=""/>	
Sub-district:	District:	State:	
(b) Type of documents presented: <i>(See "List of acceptable supporting documents" displayed on the website of UIDAI and enrolment centres)</i>		(i) Proof of Identity (POI):	
		(ii) Proof of Address (POA):	
		(iii) Proof of Date of Birth (PDB) (optional):	
7 For HoF-based enrolment or update of address, additional information and documents presented:			
(a) Details of HoF:		(i) Name:	
		Aadhaar no.: <input type="text" value=""/>	
(ii) Relationship with the child: <input type="checkbox"/> Mother <input type="checkbox"/> Father <input type="checkbox"/> Legal guardian			
(b) Type of Proof of Relationship (POR) document presented: <i>(See "List of acceptable supporting documents" displayed on the website of UIDAI and enrolment centres)</i>			
I confirm the identity of the child named above and that she/he is related to me as mentioned. I hereby consent that the			

address recorded against my Aadhaar number may be recorded as the address against the Aadhaar number of the child.	
Signature of HoF:	
8 For update, additional information:	
(a) Aadhaar number of the child: <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>	
(b) Information to be updated: <input type="checkbox"/> Biometric (photo, fingerprints and irises) <input type="checkbox"/> Name <input type="checkbox"/> Date of Birth <input type="checkbox"/> Gender <input type="checkbox"/> Address <input type="checkbox"/> Mobile <input type="checkbox"/> Email <input type="checkbox"/> Update of POI and POA documents	
Declaration	
1. I hereby confirm and declare that—	
(a) all the information and documents submitted is correct to the best of my knowledge and belief;	
(b) I and child are entitled to the documents/information evidencing proofs cited above; and	
(c) the child is a foreign national and resident of India (resided in India for 182 days or more in 12 months immediately preceding my enrolment application).	
2. I understand that if the above declaration is found to be incorrect, the Aadhaar number of the child may be deactivated and, in addition, action may be taken against me as per law.	
3. I understand that the above information may be used, disclosed or shared in accordance with the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 and regulations made thereunder.	
4. I hereby give my consent for electronically obtaining information evidencing proof of identity, address, birth and/or relationship from the databases of the authorities dealing with the preparation or maintenance of such information and for sharing the above information and documents with government agencies and/or any such authority, for the purpose of verification.	
Signature of verifier:	Signature / thumb impression of mother, father or lawful guardian:
Name of verifier:	Date and time:

Instructions for filling Form 8

S. No.	Item	Instruction	Mandatory or optional
1	Purpose	Please tick (✓) only one, as applicable.	Mandatory
2	Nationality	Please fill details.	Mandatory
3	<i>Documents presented in support of nationality and eligibility:</i>		
(a)	Details of valid Foreign Passport	Please fill details as applicable.	(a) along with (b), (c) or (d), OR For nationals of Nepal and Bhutan, (e) is mandatory
(b)	Details of valid OCI card	Please fill details as applicable.	
(c)	Details of valid LTV	Please fill details as applicable.	
(d)	Details of valid Indian visa	Please fill details as applicable.	
(e)	Types of 2 POI documents presented	Please fill details as applicable.	
4	<i>Demographic information:</i>		
(a)	Name	(1) Please fill details as applicable. (2) Please omit courtesy title (Mr, Ms, Shri, Thiru etc.), honorific (ecclesiastical title, etc.) and alias (<i>urf</i> , a.k.a. etc.), even if figuring in the document.	Mandatory
(b)	Date of Birth (DOB) or Age	(5) Please fill details of DOB or age, as applicable. (6) Tick (✓) only one, as applicable, among “Verified”, “Declared” or “Approximate”. (7) “Verified” should be ticked if Proof of Date of Birth (PDB) is available and being presented. (8) If PDB is not available, the applicant may give either declared date of birth (DOB) or approximate age, in which case only the year of birth will be printed on Aadhaar card.	Mandatory
(c)	Gender	Please tick (✓) only one, as applicable.	Mandatory
(d)	Email	Please fill details as applicable.	Mandatory
(e)	Mobile number	(3) Please fill details as applicable. (4) In case of a non-Indian mobile number, no SMS / text message will be sent to the same.	Optional
5	Basis of enrolment/update	Please tick (✓) only one, as applicable.	Mandatory
6	<i>For document-based enrolment/update, additional demographic information and documents presented:</i>		
(a)	Address	(7) Please fill details as applicable. (8) Filling “Care of” (C/o) details in the address is optional and no supporting document is required in respect of the same. (9) PIN code and Post Office are mandatory.	Mandatory

		(10) Details of Village/Town/City, Sub-district, District and State will be auto-populated by the enrolment software based on the PIN code. (11) Minor variations in the address as filled from that as given in the POA document may be permitted. (12) Aadhaar letter will be despatched through India Post to the address as filled.	
(b)	Type of documents presented	(1) The document type should be from among those specified in the “List of acceptable supporting documents”, displayed on the website of UIDAI and enrolment centres. (2) Original documents must be presented. The same shall be returned after making an electronic copy and verifying the same against the originals.	Mandatory
7	<i>For HoF-based enrolment or update of address, additional information and documents presented:</i>		
(a)	Details of HoF	(1) Please fill details as applicable in (i). (2) Please tick (✓) only one, as applicable, in (ii). (3) For HoF-based enrolment, HoF must be 18 years or more in age and be the mother, father or legal guardian of the child. (4) For HoF-based update of address, HoF must be 18 years or more in age and be the applicant’s mother, father, legal guardian, spouse, child/ward or sibling.	Mandatory
(b)	Type of Proof of Relationship (POR) document presented	(1) The document type should be from among those specified in the “List of acceptable supporting documents”, displayed on the website of UIDAI and enrolment centres. (2) Original documents must be presented. The same shall be returned after making an electronic copy and verifying the same against the originals.	Mandatory
8	<i>For update, additional information:</i>		
(a)	Aadhaar number of the child	Please fill details as applicable.	Mandatory
(b)	Information to be updated	Please tick (✓) one or more as applicable.	Mandatory

Fee for Enrolment and Update Services at Enrolment Centre

S. No.	Service	Fee
1	Enrolment	₹ [*]
2	Update of biometric information (photo, fingerprints and irises)	₹ [*]
3	Update of demographic information (name, gender, date of birth, address, mobile number or email address)	(a) If done at the same time as update of biometric information: <i>Free</i> (b) If done separately, for all or any demographic information: ₹ [*]
4	Update of POI and POA document (evidencing proof of identity and address)	₹ [*]

* As authorised by UIDAI from time to time, under clause (o) of sub-section (2) of section 23 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016”;

SCHEDULE II

[see regulations 10(2) and 19(4)]

List of Acceptable Documents for Enrolment and Update

List of Documents that may be presented to evidence Proof of Identity, Address, Relationship or Date of Birth for Enrolment for Aadhaar Number of Individual up to Five Years of Age			
✓ means allowed and X means not allowed.			
● Enrolment Type I: Head of the Family (HoF) based enrolment			
Sl. No.	List of documents (see note below this tabular statement)	Proof of Relationship (POR) document, containing name of child and name of Head of Family (HoF)	Proof of Date of Birth (PDB) document, containing name and Date of Birth
1.	Birth certificate issued by Authorised Authority (in the respective States) under the Registration of Births and Deaths Act, 1969, read with the rules made thereunder	✓	✓
2.	Valid Indian Passport (only applicable for NRIs)	✓	✓
3.	Document to prove legal guardianship	✓	X
● Enrolment Type II: Document based Enrolment			
Sl. No.	List of documents (see note below this tabular statement)	Proof of Identity (POI) document, containing name and photograph	Proof of Address (POA) document, containing name and address in India
4.	Certificate issued on UIDAI Standard Certificate format by Superintendent/ Warden/ Matron/ Head of Institution of recognised shelter homes or orphanages (only for children of the shelter home or orphanage concerned)	✓	✓

● Documents applicable for holders of Overseas Citizen of India (OCI) card holder, nationals of Nepal and Bhutan and other foreign nationals seeking enrolment			
5.	Valid OCI card, along with valid foreign passport, for individual who have stayed in India for 182 days or more in the immediately preceding 12 months	✓	X*
6.	Valid Long Term Visa (LTV) document, along with foreign passport (valid or expired), of the country of origin, issued to minorities communities of Afghanistan, Bangladesh and Pakistan (Hindus, Sikhs, Buddhists, Jains, Parsis and Christians)	✓	X*
7.	Valid visa, along with valid foreign passport issued, to other foreign nationals who have stayed in India for 182 days or more in the immediately preceding 12 months	✓	X*
8.	Passport of Nepal/Bhutan for nationals of Nepal/Bhutan. In case passport is not available, both of the following documents to be submitted: (a) Valid Nepalese/ Bhutanese Citizenship Certificate (b) Limited validity Photo Identity Certificate issued by Nepalese Mission / Royal Bhutanese Mission in India for stay of more than 182 days	✓	X*

* Proof of Address documents as in the list of acceptable supporting documents for Aadhaar enrolment (above five years) will be applicable.

Note: Any document listed in the above tabular statement shall be acceptable only if it meets the following conditions, namely:—

- It is currently valid (unless otherwise expressly provided for above);
- The person in respect of whom such document is issued is entitled for the same;
- If the information contained in the document is publicly displayed or otherwise accessible to UIDAI online or is verifiable offline through digital means made available by the authority issuing the same, such information is verified if such means are used; and
- The authority issuing the document presented to evidence proof of identity, address, date of birth or relationship has not made any declaration in respect of such category of document that such document is not proof of the same.

Important Note:

- For resident Indian and non-resident Indian (NRI) born on and after 1.10.2023, birth certificate is mandatory.
- Head of Family (HoF) based enrolment is mandatory (except for children residing in shelter homes or orphanages and foreign national seeking enrolment) for children below five years of age. Any one of the parents or legal guardian can become HoF.
- HoF must have a valid Aadhaar before performing HoF based enrolment.
- Aadhaar number of both the parents is required for HoF based enrolment and biometric authentication by one of the parents is mandatory.
- Name of the child and HoF must be mentioned in the PoR document.
- Name of the individual as mentioned in the supporting document, will be replicated as such in the individual's Aadhaar. No additional information like parent/guardian first name, middle name and last name will be considered.
- The address mentioned in the HoF Aadhaar will be used in the child's Aadhaar.
- For foreign national seeking enrolment, the Aadhaar issued will be valid only till validity of the visa. However, in case of Nepal/Bhutan nationals, the Aadhaar issued will be valid for a period of ten years.
- For OCI card holders, the Aadhaar issued will be valid only for a period of ten years.
- For LTV document holders, the Aadhaar issued will be valid only till the validity of LTV document.
- HoF is encouraged to provide any of the following Proof of Identity (PoI) documents issued in the name of the child:
 - Indian passport
 - Photo Identity Card/Certificate with photograph issued by Central Government /State Government, such as Domicile Certificate, Resident Certificate etc.
 - ST/ SC/ OBC Certificate issued by Central Government /State Government
 - Disability Identity Card/Certificate of Disability issued under the Rights of Persons with Disabilities Rules, 2017

List of Documents that may be presented to evidence Proof of Identity, Address, Relationship or Date of Birth for Enrolment for Aadhaar Number of Individual Five Years and above of Age					
✓ means allowed and X means not allowed					
Sl. No.	List of documents (see note below this tabular statement)	Proof of Identity (POI) document, containing name and photograph	Proof of Address (POA) document, containing name and address in India	Proof of Relationship (POR) document, containing name of child and name of Head of Family (HoF)	Proof of Date of Birth (PDB) document, containing name and Date of Birth
32.	Valid Indian Passport	✓	✓	✓	✓
33.	PAN Card/e-PAN Card	✓	X	X	X
34.	Ration /PDS Photograph Card/e-Ration Card	✓	✓	✓	X
35.	Voter Identity Card /e-Voter Identity Card	✓	✓	X	X
36.	Driving licence	✓	X	X	X
37.	Service Photo Identity Card issued by Central Government/ State Government/ PSU/ regulatory body / statutory body	✓	X	X	✓
38.	Pensioner Photo Identity Card / Freedom Fighter Photo Identity Card / Pension Payment Order issued by Central Government/ State Government/ PSU / regulatory body / statutory body	✓	X	✓	✓
39.	CGHS/ ECHS/ ESIC/ Medi-Claim Card issued by Central Government/ State Government/ PSU	✓	X	X	X
40.	Disability Identity Card / Certificate of Disability issued under Rights of Persons with Disabilities Rules, 2017	✓	✓	X	X
41.	Photograph Identity Card / Certificate with photograph issued by Central Government/ State Government, such as under Bhamashah scheme, Domicile Certificate, MGNREGA/NREGS Job Card, Labour Card, etc.	✓	✓	✓	X
42.	Scheduled Tribe(ST)/ Scheduled Cast(SC)/Other Backward Cast (OBC) Certificate issued by Central Government/ State Government	✓	✓	✓	X
43.	Mark-sheet/Certificate issued by recognised Board of Education or university or deemed university or higher educational institution established by a Central or State Act	✓	X	✓	✓
44.	Passbook with photograph issued by a Public Sector Bank (as categorised by RBI), duly stamped and signed, along with a supporting certificate from the branch manager in charge certifying that KYC in respect of the accountholder is complete and the proof of address for the address shown in the passbook is available in the bank's record	✓	✓	X	X
45.	Third gender / Transgender Identity Card / Certificate issued under the Transgender Persons (Protection of Rights) Act, 2019	✓	✓	✓	✓
46.	Certificate issued on UIDAI Standard Certificate format by:				
	(i) MP/ MLA/ MLC/ Municipal Councillor	X	✓	X	X
	(ii) Gazetted Officer Group 'A' /Employees Provident Fund Organisation (EPFO) Officer	X	✓	X	X
	(iii) Tehsildar/ Gazetted Officer Group 'B'	X	✓	X	X

	(iv) Gazetted Officer at National AIDS Control Organisation (NACO) / State Health Department / Project Director of the State AIDS Control Society or his nominee (in pursuance of Hon'ble Supreme Court Judgment in Criminal Appeal No(s). 135/2010 dated 19.5.2022)	✓	✓	X	X
	(v) Superintendent/ Warden/ Matron/ Head of Institution of recognised shelter homes or orphanages (only for children of shelter home or orphanage concerned)	✓	✓	X	X
	(vi) Recognised educational institution (signed by the Head of Institute, only for the institute students concerned).	X	✓	X	X
	(vii) Village Panchayat Head/ President or Mukhiya/ Gaon Bura/ equivalent authority (for rural areas)/ Village Panchayat Secretary/ Village Revenue Officer or equivalent (for rural areas)	X	✓	X	X
47.	Electricity bill (pre-paid/post-paid bill, not older than 3 months)	X	✓	X	X
48.	Water bill (not older than 3 months)	X	✓	X	X
49.	Telephone landline bill/ post-paid mobile bill/ broadband bill (not older than 3 months)	X	✓	X	X
50.	Valid sale agreement/ gift deed registered with the Registrar Office, or registered or unregistered rent, lease agreement or leave and licence agreement	X	✓	X	X
51.	Gas connection bill (not older than 3 months)	X	✓	X	X
52.	Allotment letter of accommodation issued by Central Government/ State Government/ PSU / regulatory body / statutory body (not older than 1 year)	X	✓	X	X
53.	Life or medical insurance Policy (valid up to 1 year from the date of issue of the Policy)	X	✓	X	X
54.	Birth certificate issued by Authorised Authority under the Registration of Births and Deaths Act, 1969, read with the rules made thereunder	X	X	✓	✓
55.	Family entitlement document issued by Central Government/ State Government	X	X	✓	X
56.	Prisoner Induction Document (PID) issued by Prison Officer, with signature and seal	✓	✓	X	X
57.	Document to prove legal guardianship	X	X	✓	X
Documents applicable for holders of Overseas Citizen of India (OCI) card holder, or Long Term Visa (LTV), nationals of Nepal and Bhutan and other foreign nationals seeking enrolment					
58.	Valid OCI card, along with valid foreign passport, for individual who have stayed in India for 182 days or more in the immediately preceding 12 months	✓	X	X	X
59.	Valid Long Term Visa (LTV) document, along with foreign passport (valid or expired), of the country of origin, issued to minorities communities of Afghanistan, Bangladesh and Pakistan (Hindus, Sikhs, Buddhists, Jains, Parsis and Christians)	✓	✓	X	X
60.	Valid Passport of Nepal/Bhutan for nationals of Nepal/Bhutan. In case passport is not available, any two of the following documents having the same address may be submitted: (ए) Valid Nepalese/ Bhutanese Citizenship Certificate (ब) Valid Voter Identity Card issued by the Election Commission of Nepal/ Bhutan (क) Limited validity Photo Identity Certificate issued by Nepalese Mission/ Royal Bhutanese Mission in India	✓	X	X	X

61.	Valid visa, along with valid foreign passport issued, to other foreign nationals who have stayed in India for 182 days or more in the immediately preceding 12 months	✓	X	X	X
62.	Valid Registration Certificate or Residential permit issued by FRRO/FRO to the foreign national (except OCI Card holders, LTV document holders and Nepal/Bhutan nationals)	X	✓	X	X

Note: Any document listed in the above tabular statement shall be acceptable only if it meets the following conditions, namely:—

- It is currently valid (unless otherwise expressly provided for above);
- The person in respect of whom such document is issued is entitled for the same;
- If the information contained in the document is publicly displayed or otherwise accessible to UIDAI online or is verifiable offline through digital means made available by the authority issuing the same, such information is verified if such means are used; and
- The authority issuing the document presented to evidence proof of identity, address, date of birth or relationship has not made any declaration in respect of such category of document that the same is not proof of the same.

Important Note:

- For resident Indian and Non Resident Indian (NRI) born on and after 01.10.2023, birth certificate is mandatory.
- A document is accepted as Proof of Identity (PoI) document only if it contains Name and Photograph of the individual.
- A document is accepted as Proof of Address (PoA) document only if it contains Name and Address of the individual.
- A document is accepted as both Proof of Identity (PoI) and Proof of Address (PoA) document only if it contains Name, Photograph and Address of the individual.
- Name of the individual as mentioned in the supporting document, will be replicated as such in the individual's Aadhaar. No additional information like parent/guardian first name, middle name and last name will be considered.
- All the PoI, PoA, DoB documents shall be issued on the name of the individual. Documents in the name of the family member/members cannot be considered for enrolment of the other family members.
- Head of Family (HoF) based enrolment shall be used in case individual does not have PoI and PoA documents.
- HoF must have a valid Aadhaar before performing HoF based enrolment. HoF must accompany the individual during enrolment for his / her Aadhaar Authentication.
- The address mentioned in the HoF Aadhaar will be used in the family member's Aadhaar.
- For foreign national seeking enrolment, the Aadhaar issued will be valid only till validity of the visa. However, in case of Nepal/Bhutan nationals, the Aadhaar issued will be valid for a period of ten years.
- For OCI card holders, the Aadhaar issued will be valid only for a period of ten years.
- For LTV document holders, the Aadhaar issued will be valid only till the validity of LTV document.
- All the documents should be latest and valid (except otherwise specified)

List of Documents that may be presented to evidence Proof of Identity, Address, Relationship or Date of Birth for Update of Information in respect of Aadhaar Number Holder of any Age

✓ means allowed and X means not allowed

Sl. No.	List of documents (see note below this tabular statement)	Proof of Identity (POI) document, containing name and photograph	Proof of Address (POA) document, containing name and address in India	Proof of Relationship (POR) document, containing name of child and name of Head of Family (HoF)	Proof of Date of Birth (PDB) document, containing name and Date of Birth
21.	Valid Indian Passport	✓	✓	✓	✓*
22.	PAN Card/e-PAN Card	✓	X	X	X
23.	Ration / PDS Photograph Card / e-Ration Card	✓	✓	✓	X
24.	Voter Identity Card /e-Voter Identity Card, whose details are displayed online on the website of the Election Commission of India or the Chief Electoral Officer concerned	✓	✓	X	X
25.	Driving licence	✓	X	X	X

26.	Service Photo Identity Card issued by Central Government/ State Government/ PSU/ regulatory body / statutory body	✓	X	X	✓*
27.	Pensioner Photo Identity Card / Freedom Fighter Photo Identity Card / Pension Payment Order issued by Central Government/ State Government/ PSU / regulatory body / statutory body	✓	X	✓	✓*
28.	Kisan Photo Passbook	✓	✓	X	X
29.	CGHS/ ECHS/ ESIC/ Medi-Claim Card issued by Central Government/ State Government/ PSU	✓	X	X	X
30.	Disability Identity Card / Certificate of Disability issued under Rights of Persons with Disabilities Rules, 2017	✓	✓	X	X
31.	Photograph Identity Card / Certificate with photograph issued by Central Government/ State Government, such as under Bhamashah scheme, Domicile Certificate, MGNREGA/NREGS Job Card, Labour Card, etc.	✓	✓	✓	X
32.	Marriage Certificate with or without photograph issued by Central Government/ State Government (supporting PoI document of old name and photograph is required if the Marriage Certificate is without photograph)	✓	✓	✓	X
33.	ST / SC / OBC Certificate issued by Central Government / State Government	✓	✓	✓	X
34.	School Leaving Certificate (SLC)/ School Transfer Certificate (TC)	✓	X	X	X
35.	Mark-sheet/Certificate issued by recognised Board of Education or university or deemed university or higher educational institution established by a Central or State Act	✓	X	✓	✓*
36.	Passbook with photograph issued by a Public Sector Bank (as categorised by RBI), duly stamped and signed, along with a supporting certificate from the branch manager in charge certifying that KYC in respect of the accountholder is complete and the proof of address for the address shown in the passbook is available in the bank's record	✓	✓	X	X
37.	Scheduled Commercial Bank's (notified by RBI) Passbook having Name and Photograph (cross stamped with Bank seal) and signed by bank official/ Post Office Savings Account Passbook (with stamp and signature of issuing official of post office)	X	✓	X	X

38.	Bank Account Statement/ Credit Card Statement (with Bank stamp & signature of issuing bank official)/ Post Office Savings Account Statement (with stamp and signature of issuing official of post office) (not older than 3 months)	X	✓	X	X
39.	Third gender / Transgender Identity Card / Certificate issued under the Transgender Persons (Protection of Rights) Act, 2019	✓	✓	✓	✓*
40.	Certificate issued on UIDAI Standard Certificate format by:				
	(i) MP / MLA / MLC / Municipal Councillor	X	✓	X	X
	(ii) Gazetted Officer Group 'A'/ Employees Provident Fund Organisation (EPFO) Officer	X	✓	X	X
	(iii) Tehsildar/ Gazetted Officer Group 'B'	X	✓	X	X
	(iv) Gazetted Officer at National AIDS Control Organisation (NACO) / State Health Department / Project Director of the State AIDS Control Society or his nominee (in pursuance of Hon'ble Supreme Court Judgment in Criminal Appeal No(s). 135/2010 dated 19.5.2022)	✓	✓	X	X
	(v) Superintendent/ Warden/ Matron/ Head of Institution of recognised shelter homes or orphanages (only for children of shelter home or orphanage concerned)	✓	✓	X	X
	(vi) Recognised educational institution (signed by the Head of Institute, only for the institute students concerned)	X	✓	X	X
	(vii) Village Panchayat Head/ President or Mukhiya/ Gaon Bura/ equivalent authority (for rural areas)/ Village Panchayat Secretary/ Village Revenue Officer or equivalent (for rural areas)	X	✓	X	X
21.	Electricity bill (pre-paid/post-paid bill, not older than 3 months)	X	✓	X	X
22.	Water bill (not older than 3 months)	X	✓	X	X
23.	Telephone landline bill/ post-paid mobile bill/ broadband bill (not older than 3 months)	X	✓	X	X
24.	Property Tax Receipt (not older than 1 year)	X	✓	X	X

25.	Valid sale agreement/ gift deed registered with the Registrar Office, or registered or unregistered rent, lease agreement or leave and licence agreement	X	✓	X	X
26.	Gas connection bill (not older than 3 months)	X	✓	X	X
27.	Allotment letter of accommodation issued by Central Government/ State Government/ PSU / regulatory body / statutory body (not older than 1 year)	X	✓	X	X
28.	Life or medical insurance Policy (valid up to 1 year from the date of issue of the Policy)	X	✓	X	X
29.	Birth certificate issued by Authorised Authority under the Registration of Births and Deaths Act, 1969, read with the rules made thereunder	X	X	✓	✓
30.	Family entitlement document issued by Central Government/ State Government	X	X	✓	X
31.	Prisoner Induction Document (PID) issued by Prison Officer, with signature and seal	✓	✓	X	X
32.	Self-declaration from the Head of Family (HoF) certifying the relationship with the individual residing at the same address as HoF, valid only for borrowing address of HoF. (to be used only for address update of immediate family member/members of HoF)	X	X	✓	X
33.	Document to prove legal guardianship	X	X	✓	X
Documents applicable for holders of Overseas Citizen of India (OCI) card holder, or Long Term Visa (LTV), nationals of Nepal and Bhutan and other foreign nationals seeking enrolment					
34.	Valid OCI card, along with valid foreign passport	✓	X	X	X
35.	Valid Long Term Visa (LTV) document, along with foreign passport (valid or expired), of the country of origin, issued to minorities communities of Afghanistan, Bangladesh and Pakistan (Hindus, Sikhs, Buddhists, Jains, Parsis and Christians)	✓	✓	X	X

36.	Passport of Nepal/Bhutan for nationals of Nepal/Bhutan. In case passport is not available, any two of the following documents having the same address may be submitted: (a) Nepalese/ Bhutanese Citizenship Certificate (b) Valid Voter Identity Card issued by the Election Commission of Nepal/ Bhutan (c) Limited validity Photo Identity Certificate issued by Nepalese Mission/ Royal Bhutanese Mission in India	✓	X	X	X
37.	Valid visa, along with valid foreign passport issued, to other foreign nationals	✓	X	X	X
38.	Valid Registration Certificate or Residential permit issued by Foreigners Regional Registration Office (FRRO) /Foreigners Registration Office (FRO) to the foreign national (except OCI Card holders, LTV document holders and Nepal/ Bhutan nationals)	X	✓	X	X
Documents applicable for exception cases of name, gender and date of birth (DoB):					
39.	For exception cases of name change: Gazette Notification of new name along with any supporting POI document of old name with Photograph (for first/full name change)/Divorce Decree/ Adoption Certificate/ Marriage Certificate	✓	X	X	X
40.	For Exception cases of Gender Change: Medical Certificate from surgeon, in case individual changed gender surgically	✓	X	X	X
41.	For exception cases of DoB Change: Self Declaration as per notified format along with Birth certificate issued by Authorised Authority under the Registration of Births and Deaths Act, 1969, read with the rules made thereunder	X	X	X	✓

Note: Any document listed in the above tabular statement shall be acceptable only if it meets the following conditions, namely:—

- It is currently valid (unless otherwise expressly provided for above);
- The person in respect of whom such document is issued is entitled for the same;
- If the information contained in the document is publicly displayed or otherwise accessible to UIDAI online or is verifiable offline through digital means made available by the authority issuing the same, such information is verified if such means are used; and
- The authority issuing the document presented to evidence proof of identity, address, date of birth or relationship has not made any declaration in respect of such category of document that the same is not proof of the same.

Important Note:

- For resident Indian and Non Resident Indian (NRI) born on and after 01.10.2023, birth certificate is mandatory.
- *DoB update of all individual between the age group of 0-18 years mandatorily requires Birth Certificate issued by Authorized Authority of the respective States**
- A document is accepted as Proof of Identity (PoI) document only if it contains Name and Photograph of the individual.
- A document is accepted as Proof of Address (PoA) document only if it contains Name and Address of the individual.

- (e) A document is accepted as both Proof of Identity (PoI) and Proof of Address (PoA) document only if it contains Name, Photograph and Address of the individual.
- (f) Name of the individual as mentioned in the supporting document, will be replicated as such in the individual's Aadhaar. No additional information like parent/guardian first name, middle name and last name will be considered.
- (g) PoI, PoA and PDB documents shall be issued on the name of the individual. Documents in the name of the family member/members cannot be considered for enrolment of the other family members.
- (h) Head of Family (HoF) based enrolment shall be used in case individual does not have PoI and PoA documents.
- (i) HoF must have a valid Aadhaar before performing HoF based enrolment. HoF must accompany the individual during enrolment for his / her Aadhaar Authentication.
- (j) The address mentioned in the HoF Aadhaar will be used in the family member's Aadhaar.
- (k) In case of child (0-5 years) having name as "Baby of" in Aadhaar, the first update request for full name change shall be allowed by submission of Birth certificate issued by Authorised Authority under the Registration of Births and Deaths Act, 1969, read with the rules made thereunder.
- (l) Aadhaar update for foreigner national will be conducted at Aadhaar adult enrolment centres only.
- (m) For foreign national seeking enrolment, the Aadhaar issued will be valid only till validity of the visa. However, in case of Nepal/Bhutan nationals, the Aadhaar issued will be valid for a period of ten years.
- (n) For OCI card holders, the Aadhaar issued will be valid only for a period of ten years.
- (o) For LTV document holders, the Aadhaar issued will be valid only till the validity of LTV document.
- (p) Please refer Self Declaration for DoB Change — [*]
- (q) Please refer Exception Handling Mechanism — [*]
- (r) Exception handling process is carried out under jurisdiction of UIDAI Regional Offices and considered only after due diligence of the case by the Regional Office concerned.
- (s) All the documents should be latest and valid (except otherwise specified)."; and

SCHEDULE VI

[See regulation 27(1)(c)]

FORM 9: Application by Aadhaar Number Holder for omission/cancellation of Aadhaar Number on attaining the Age of 18 Years

1.	Aadhaar Number or EID Number	
2.	Name	
3.	Gender	
4.	Parent's / legal guardian's name	
5.	Address	
6.	Date of Birth	
7.	Mobile Number	
8.	Choice of one Regional Office for authentication* (Please choose one out of Delhi / Chandigarh / Mumbai / Lucknow / Hyderabad / Guwahati / Ranchi / Bengaluru)	
9.	Declaration	In terms of sub-section (2) of section 3A of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016, I hereby state that I want to get my Aadhaar number

		cancelled. I also affirm that details given above are true, correct and accurate and pertain to me. I also confirm that I am making this application within six months of attaining the age of eighteen years.
	Signature or Thumb Impression	
	Place	
	Date	

*The details of the regional offices out of which one has to be opted by resident for sending application and for subsequent authentication, shall be such as is provided at the official website of UIDAI i.e., www.uidai.gov.in.”

SALIL KUMAR, Director

[ADVT.-III/4/Exty./699/2023-24]

Note: The principal regulations were published in the Gazette of India, Extraordinary, Part III, Section 4, dated the 14th September, 2016, *vide* notification number 13012/64/2016/Legal/UIDAI (No. 2 of 2016) dated the 12th September, 2016, and were subsequently amended *vide* Notification No. HQ-21026/1/2022-LEGAL-HQ (E), dated the 29th September, 2023 (published on the 3rd October, 2023).